

(2024) 07 MAN CK 0065

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 20, 21 Of 2022

Yumlembam Abungcha Singh &
Ors.

APPELLANT

Vs

State Of Manipur & Anr.

RESPONDENT

Date of Decision: July 26, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Md. Abdul Baqee Khan, Niranjan Sanasam

Judgement

Ahanthem Bimol Singh, J

Md. Abdul Baqee Khan, learned counsel appearing for the petitioners seeks three weeks' time for filing rejoinder affidavit in connection with WP(C) No. 20 of 2021. At the same time, Mr. Niranjan Sanasam, learned GA also seeks three weeks' time for filing counter affidavit on behalf of the respondents in connection with WP(C) No. 21 of 2022.

Both the prayers are allowed.

List these cases again on 05-09-2024.

Earlier interim order shall continue till the next date.